

Open Court

CENTRAL ADMINISTRATIVE TRIBUNAL  
ALLAHABAD BENCH ALLAHABAD.

Dated : This the 11<sup>th</sup> day of April 2019

**Contempt Petition No. 330/00182 of 2017**  
**In**  
**Original Application No. 330/00618 of 2015**

**Hon'ble Mr. Justice Bharat Bhushan, Member – J**  
**Hon'ble Ms. Ajanta Dayalan, Member – A**

Mohit Kadiyan, S/o Shri Shiv Charan Kadiyan, GDS BPM Karonda Mahajan under Sr. SPOs Muzzaffar Nagar, R/o Village Gyana Mazra (Rodan), Post Hasanpur Luhary, Muzzaffar Nagar (UP).

By Adv : Shri S.K. Kushwaha . . .Applicant

**V E R S U S**

1. Shri Rajeev Kumar Biswanath Singh, Post Master General, Bareilly Region, Bareilly.
2. Shri Rahul Sharma, Sr. Superintendent of Post Offices, Muzzaffar Nagar.

. . .Respondents

By Adv: Shri S. Srivastava

**O R D E R**

**By Hon'ble Mr. Justice Bharat Bhushan, Member – J**

Heard Shri S.K. Kushwaha, learned counsel for the applicant and Shri Satish Sahu brief holder of Shri S. Srivastava, learned counsel for the respondents.

2. Applicant's counsel states that the orders of this Tribunal have already been complied with hence, this contempt petition has become infructuous.
3. In view of the statement made by the applicant's counsel, the present contempt petition is dismissed. Notices issued to the respondents are discharged.

**(Ajanta Dayalan)**  
Member (A)

**(Justice Bharat Bhushan)**  
Member (J)

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